## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **Appeal No. 173 of 2015**

Dated: 28th August, 2017

In the matter of:

Punjab State Power Corporation Ltd. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Petitioner(s)

Counsel for the Respondent(s)

## **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 16-11-2017.

**PPS/Court Master**